



भारतीय रिज़र्व बैंक

RESERVE BANK OF INDIA

www.rbi.org.in

RBI/2015-16/358

DBR.No.Ret.BC.90/12.01.001/2015-16

April 05, 2016

The Chairperson / CEOs of all Scheduled and Non-Scheduled Banks

Dear Sir / Madam,

Change in Bank Rate

Please refer to our [circular DBR.No.Ret.BC.42/12.01.001/2015-16 dated September 29, 2015](#) on the captioned subject.

2. As announced in the [First Bi-Monthly Monetary Policy Statement 2016-17 dated April 05, 2016](#), the Bank Rate stands adjusted by 75 basis points from 7.75 per cent to 7.0 per cent with effect from April 05, 2016.

3. All penal interest rates on shortfall in reserve requirements, which are specifically linked to the Bank Rate, also stand revised as indicated in the **Annex**.

Yours faithfully

(S.S.Barik)
Chief General Manager
Encl. : As above

बैंकिंग विनियमन विभाग, केन्द्रीय कार्यालय, सेन्टर 1, कफ परेड, कोलाबा, मुंबई - 400005

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हिंदी आसान है, इसका प्रयोग बढ़ाएँ

Annex

Penal Interest Rates which are linked to the Bank Rate

Item	Existing Rate	Revised Rate (Effective from April 05, 2016)
Penal interest rates on shortfalls in reserve requirements (depending on duration of shortfalls).	Bank Rate plus 3.0 percentage points (10.75 per cent) or Bank Rate plus 5.0 percentage points (12.75 per cent).	Bank Rate plus 3.0 percentage points (10.00 per cent) or Bank Rate plus 5.0 percentage points (12.00 per cent).